

LIST OF FINANCIAL CREDITORS AS ON 16-11-2022
In The Matter of M/s BANYANTREE INFRADEVELOPERS Private Limited

| Sl. No. | Name of creditor | Identification No. | Address | Signing Authority | PAN | Adhar Card | E-mail Id | Date of Receipt | Date of Admission | Details of claim received | | | Details of Claims Admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | | | |
|------------------|-------------------------------------|-----------------------|--|-------------------|-----------|----------------|--|-----------------|-------------------|---------------------------|---------------------|----------------------|----------------------------|---------------------|-----------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|-----------------------------|-------------------------|-----------------------|
| | | | | | | | | | | Amount claimed | | | Amount of claim admitted | | | Nature of claim | | | | | | Amount covered by guarantee | Whether Related Party ? | % voting share in CoE |
| | | | | | | | | | | Principal | Interest | Total Amount Claimed | Principal | Interest | Total Amount Admitted | | | | | | | | | |
| 1 | ACHIEVER INFRA TECH Private Limited | U70102DL2010PTC203639 | C-10, C BLOCK MARKET, VASANT VIHAR, NEW DELHI - 110057 | Mr. SAURABH RANA | AHPR9456K | 3669-1674-6503 | legal.compliances123@gmail.com | 12/11/22 | 16/11/22 | 95,81,266.00 | 25,86,942.00 | 1,21,68,208.00 | 95,81,266.00 | 25,86,942.00 | 1,21,68,208.00 | Unsecured Loan | - | No | 100.00 | - | - | - | PROVISIONALLY ADMITTED | |
| Total (A) | | | | | | | | | | Total A | 95,81,266.00 | 25,86,942.00 | 1,21,68,208.00 | 95,81,266.00 | 25,86,942.00 | 1,21,68,208.00 | | | | | | | | |

Note:

- 1 The list of Creditors is prepared on the basis of Claims received from the Creditors
- 2 The Claims have been admitted on the basis of the documents submitted by the Creditors itself as no complete data for verification of claims provided by the suspended board of directors.
- 3 The said claims may further undergo changes if other information made available to the IRP as per the provisions Regulation 14 of the IBBBI (CIRP) Regulations, 2016
- 4 The claims submitted by the Creditors have been admitted on Provisional Basis